

Sugar Mills In Ganjam District of Orissa

5677. SHRI GOPI NATH GAJAPATHI: Will the Minister of FOOD be pleased to state:

(a) whether Paralakhemundi in Ganjam district of Orissa is ideal for setting up a sugar mill;

(b) whether all sorts of infrastructural facilities are available for the establishment of a regular sugar mill at that place; and

(c) if so, the steps taken to set up a sugar mill at Paralakhemundi with details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). No survey has been carried out by the Central Government in this regard.

(c) Proposals for setting up of new sugar factories in any specific area/location have to come from entrepreneurs.

There is however, no application pending consideration of the Government for grant of Letter of Intent/Industrial Licence for establishment of a new sugar factory at Paralakhemundi in Ganjam District of Orissa.

Qualification Required for Training in Rural Development

5678. SHRI SUDHIR SAWANT: Will the PRIME MINISTER be pleased to state:

(a) the basic qualification required for admission for training in rural development in State Institutes of Rural Development (SIRD), Extension Training Centres (ETC) and National Institute of Rural Development (NIRD); and

(b) whether the syllabus for the training in the above institutions is also included in

the curriculum of Agriculture University and other academic universities?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G.VENKAT SWAMY): (a) No educational qualifications are prescribed for admission to training programmes At State Institutes of Rural Development (SIRD), Extension Training Centres (ETC) and National Institute of Rural Development.

(b) The syllabus of the training programmes of above institutions is not included as curriculum of agriculture universities and other academic universities.

Foreign Technology for Fertilizer Manufacturing

5679. PROF. K.V. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) the names of foreign firms that have given the present technology to our fertilizer companies together with their terms and conditions;

(b) whether some other foreign firms have offered to give better and low-cost technology; and

(c) if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) to (c). The technologies being currently used in modern has based plants in the country, were supplied by M/S. Haldor Topsoe (Denmark) and M/s. M.W. Kellogg (USA) for the ammonia plants and by M/s. Snamprogetti (Italy) for the urea plants. The terms and conditions for the use of these technologies are given in the attached statement. These technologies were selected in 1980 on the basis of the global tenders and were the most competitive at that time, in terms of reliability, energy efficiency, cost etc.